

(b) the places visited by him in the State?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Only once.

(b) Pathankot.

State Bank of India

1428. Shri Daljit Singh: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 175 on the 13th February, 1958 and state the number of branches, pay and sub-offices of the State Bank of India since opened in the Punjab State upto the 30th June, 1958?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): During the period from the 13th February to the 30th June, 1958, the State Bank of India have opened 4 branches and 1 sub-office (pay office) at the following places in the Punjab State:

Branches	Sub-Offices (Pay offices)
----------	------------------------------

- | | |
|-----------------------|-----------------------|
| 1. Fazilka | 1. Nangal (Township). |
| 2. Phillaur | |
| 3. Nawanshahr (Doaba) | |
| 4. Panipat* | |

*Previously a sub-office.

Tripura Students

1429. Shri Bangshi Thakur: Will the Minister of Education be pleased to state:

(a) whether Government are aware that for want of accommodation in Calcutta, the students who go to Calcutta from Tripura for higher studies, have been suffering unsurmountable difficulties for a long time; and

(b) if so, what necessary steps Government propose to take in this regard?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The Calcutta University was requested to reserve some seats for students from Tripura in its Hostels. The University has agreed to keep some seats reserved for them in the post-graduate hall at Hazara Road which is expected to start functioning from December, 1958.

Recruitment of Technical Personnel

1430. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 990 on the 20th August, 1957 and state:

(a) whether Government have advised the State Governments to adopt the new procedure for the recruitment of technical personnel and especially for those technologists who are studying and working abroad; and

(b) if so, reactions of the State Governments?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) The State Governments are generally in favour of adoption of the new procedure.

Retirement Age of Officers

1431. Sardar Iqbal Singh: Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to raise the retirement age of the Military Officers;

(b) the main features of this proposal; and

(c) whether this proposal has been implemented?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). No, Sir, but certain proposals relating to the career prospects of Military Officers are under consideration, which, if accepted, may result in the raising of the retirement age of Military Officers in a few categories.

(c) Does not arise.